

**Shri Mohana Rao:** May I know whether the Government of Andhra has submitted a plan to uplift the Scheduled Tribes and Criminal Tribes before submission for grant of money is made? May I also know what is the total amount granted?

**Shri Datar:** The Andhra Government has sent a number of schemes in connection with the welfare of the Scheduled Tribes.

**Shri Mohana Rao:** May I know what are the areas that will be covered under this plan?

**Shri Datar:** It is a matter for the Andhra Government to settle?

### International Seminar on Population

\*1139. **Shri B. D. Shastri:** Will the Minister of Home Affairs be pleased to state.

(a) whether India participated in the International Seminar on population held at Bandung during November-December, 1955;

(b) if so, the topics discussed; and

(c) whether the Indian Delegation have submitted any report to Government?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) A copy of the programme of discussions of the Seminar is laid on the Table of the Lok Sabha. [See Appendix VI, Annexure No. 49].

(c) Yes.

**श्री बी० डी० शास्त्री :** क्या मैं जान सकता हूँ कि इस सेमिनार में कितने देशों ने भाग लिया था ?

**Shri Datar:** More than 11 or 12 countries had taken part in this seminar.

**श्री बी० डी० शास्त्री :** क्या यूरोप के देशों ने भी इस में भाग लिया था ?

**Shri Datar:** They were mostly Asian countries.

**श्री बी० डी० शास्त्री :** क्या मैं जान सकता हूँ कि क्या इस सिलसिले में भी कोई विचार प्रकट किया गया था कि भारतवर्ष में तेजी से बढ़ती हुई जनसंख्या पर किस तरह से नियंत्रण पाया जा सकता है, और यदि हाँ, तो उसका क्या नतीजा निकला ?

**Mr. Speaker:** He wants to know whether there was any discussion in that conference on the increasing population of India, and if so, what were the remedies suggested?

**Shri Datar:** There was no direct discussion so far as increase in India's population was concerned. Indirectly, the question of increase of population was taken into account.

**Mr. Speaker:** Before we go into this, may I know whether the proceedings are published?

**Shri Datar:** They have not yet been published. We are going to receive a report from the United Nations Organisation.

**Mr. Speaker:** I think all these questions may better be deferred until that is laid on the Table, if the Ministry has no objection.

**Shri Datar:** Yes.

### Promotion Examinations in the Army

\*1140. **Dr. S. N. Sinha:** Will the Minister of Defence be pleased to state:

(a) the number of Army Officers who have failed in the subject 'Tactics' in each examination held since the introduction of A.I.I. 115 of 50, separately in each arm of services, *viz.* Infantry, Corps, Services, etc; and

(b) whether regular Army Officers belonging to Corps and Services with long services will be exempted from passing examination in one subject, *viz.* 'Tactics'?

**The Deputy Minister of Defence (Sardar Majithia):** (a) It is not in the public interest to give this information.

(b) Regular Army Officers of certain Corps and Services who are not required to command troops in battle are exempted from taking the 'tactics' paper for their Promotion Examination. No other exemption is visualised for regular Army officers.

**डा० एस० एन० सिंह :** क्या मंत्री महोदय का यह ख्याल है कि वे अपने सभी अफसरों को टेक्टिशियन बना लेंगे चाहे ठीक पीठ कर ही क्यों न ऐसा किया जाये। इस तरह की टेक्टिक्स की शिक्षा युद्धकाल में किस हद तक उपयोगी साबित होगी ?

**Sardar Majithia:** There is no question....

**Dr. S. N. Sinha** Have they in mind the question of making every officer a tactician, because they have made "tactics" compulsory for all?

**The Minister of Defence (Dr. Katju):** For those who might have to take part in operation matters, it is necessary.

**Dr. S. N. Sinha:** Not for all. But others are being punished, since they failed in this examination.

**Sardar Majithia:** They have not been punished.

**Shri U. C. Patnalk:** In view of the change in tactics due to nuclear and thermo-nuclear weapons, may I know whether due emphasis is being given to examination in those tactics to officers of the Indian Army?

**Sardar Majithia:** That portion is not entirely left out. It certainly does get a portion in that.

#### Punjab University Camp College

\*1141. **Shri Ram Dass :** Will the Minister of Education be pleased to state:

(a) whether the payment of fees of the Scheduled-Castes and Scheduled Tribes scholarship holders of Government studying in the Punjab University Camp College, New Delhi has been discontinued by his Ministry; and

(b) if so, the reasons therefor ?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) :** (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, Annexure No. 50.]

**श्री राम दास :** इस स्टेटमेंट से मालूम होता है कि गवर्नमेंट आफ इंडिया ने कैंप कॉलेज के प्रिंसिपल को यह हिदायत की थी कि इन लड़कों के नाम खारिज न किये जायें और उनसे फीस न ली जायें। लेकिन अब वाक्या यह है कि उन्होंने इन लड़कों के नाम खारिज कर दिये और रिएडमिशन के वक्त उनसे फीस ली। क्या मैं जान सकता हूँ कि गवर्नमेंट इसकी तहकीकात करेगी और जो इन लड़कों से रुपया ले लिया गया है वह उनको वापस किया जायेगा ?

**Dr. M. M. Das :** The Principal of the Camp College, New Delhi, was requested to give exemption from tuition fees to students belonging to Scheduled Castes

and Scheduled Tribes coming from Punjab, because the Punjab Government had first agreed that they would give exemption from tuition fees to students belonging to Scheduled Castes, Scheduled Tribes and backward classes coming from Punjab. Now, we have referred this case to the Punjab Government. The Punjab Government has informed us that the matter is under its consideration. The trouble arose, probably, because of the location of the Camp College in New Delhi. It is not within Punjab. The entire matter is under the consideration of the Punjab Government, and if the Punjab Government refuses to give these concessions, we will take up the matter and consider it further.

**Shri Ram Dass :** The whole thing has a history behind it. My point is that instructions were issued to the Principal of the University Camp College that he should not charge from these students tuition fees. But when the students did not pay the fees, their names were struck off the rolls and they were charged Rs. 6 each at the time of readmission. Will Government hold an inquiry and find out how far this report is true?

**Dr. M. M. Das :** We have no information on this point.

**Shri Bhagwat Jha Azad :** In view of the excessive fees charged not only in Universities but also in schools and other educational institutions in Delhi, as compared to similar institutions in other parts of the country, may I know whether Government have examined the case and found out whether these institutions are run for commercial purposes or for affording educational facilities?

**Dr. M. M. Das :** The hon. Member should remember that education is a State subject and we have got nothing much to do in this connection.

**Shri Bhagwat Jha Azad :** What for is the Education Ministry then?

#### Naval Dock Yard Apprentice School Bombay

\*1142. **Shri Boovaraghsamy :** Will the Minister of Defence be pleased to state:

(a) the total strength of apprentices at the Naval Dock Yard Apprentice school, Bombay during 1949-50 and 1950-51;

(b) the categories of apprentices that are receiving training there; and

(c) the number of apprentices trained in each category ?